

**OFFICE OF THE JUDGE
FAMILY COURT
UDAIPUR :: GOMATI DISTRICT TRIPURA**

No.F.1(52)-FC/UDP/Estt./2014-15/545-47/

Dated. 31st July, 2018

NOTICE INVITING TENDER

Sealed Tender(s) are invited by the undersigned from the owner(s) for providing 1(one) vehicle (Any Model except Maruti Omni and Maruti Gypsy, Eco Maruti Van) for the office of the Judge, Family Court, Udaipur, Gomati Judicial District on hiring basis.

The last date of receiving Tender is on 18.08.2018 upto 3:00 p.m. The notice inviting Tender consisting of detailed terms and conditions as mentioned below are also made available on the notice board of the office of the undersigned on all working days between 10:00 a.m. to 5:30 p.m. upto 18/08/2018 and on the tender link of official website of District & Sessions Judge's Court, Gomati District, Udaipur, Tripura.

The tender should reach this office on or before 18.08.2018 by 3:00 p.m. and the Tender will be opened on 21.08.2018 at 4:30 p.m. The validity of Tender is for 3(three) months and is likely to be extended.

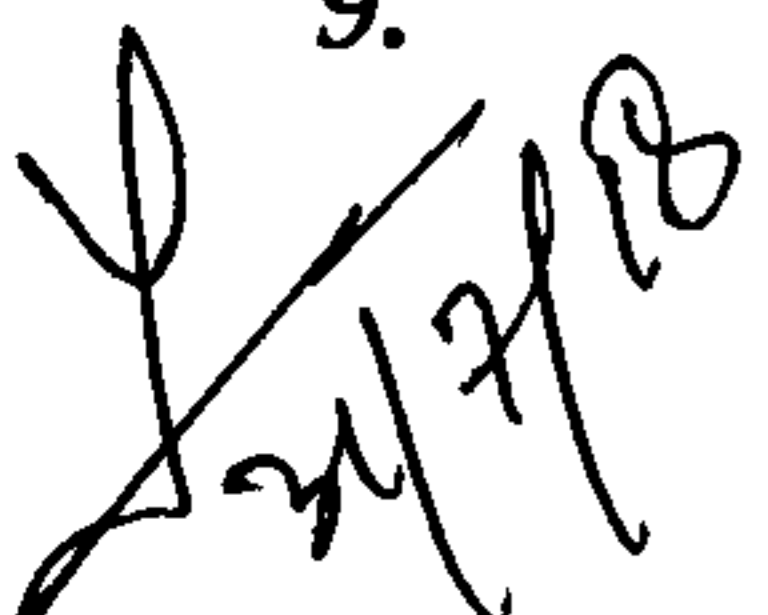
NATURE OF WORK

The vehicle will be used by this office generally during office hours. All maintenance cost including driver's salary, cost of Petrol, Mobil etc. will be borne by the owner of the vehicle.


TERMS AND CONDITION

1. Tender should be submitted in sealed cover addressed to the Judge, Family Court, Udaipur, Gomati Judicial District on or before 18.08.2018. Tender received after the stipulated date will not be entertained. For Postal /Courier delay, the undersigned will not be liable.
2. On the left side of each envelop "Tender for Vehicle" and date must be mentioned.
3. The vehicle should be in good condition in all respects.
4. The Tender shall quote rate of each items such as 'Detention charge' of vehicle for office hours and 'Road Mileage' per kilometer separately and the rate so quoted shall not exceed the rates prescribed by the Finance Department, Govt. of Tripura vide Memo No.F.9(2)-FIN(G)/07, dated.08/02/2017, as amended upto date.
5. No Insurance charge or any other charges including maintenance cost is admissible.
6. Vehicle Tax clearance, Commercial Registration, Third party Insurance, Permit and Fitness certificate should be submitted along with Tender.
7. Vehicle with driver should be placed for duty within 3 days from the date of issue of order. The name and address of the driver is to be submitted to the undersigned and any change of driver should be brought to the notice of the undersigned.
8. The driver should have driving license. The concerned driver should maintain a Log Book.
9. No overtime duty charges will be entertained.

Contd.P/2.

 21/7/18

10. The successful Tenderer will be liable for any loss, breakage etc. of vehicle during duty hours and the owner will be under obligation to supply substitute vehicle of the same class if the hired vehicle goes out of order.
11. No claim for advance payment will be entertained. Payment will be made on submission of bill in triplicate along with relevant upto date Log Book. Payment of bill is subject to the provision of The Tripura VAT ACT.
12. No enhancement of rates within the validity period of the contact shall be entertained.
13. The hired vehicle shall remain under the control of this office. Log Book should be signed maintaining date, mileage and time of departure as well as reporting regularly.
14. In no circumstances, the vehicle and the driver should be out of office premises for other than office work.
15. The undersigned reserves the right to accept the Tender as well as to cancel the acceptance of a tender at his/her discretion at any time without assigning any reason and the party whose quotation is accepted shall have no right to claim any compensation for such cancellation.
16. This is issued following the statutory permission of the State Govt. in the Law Department for hiring vehicle communicated to the undersigned vide letter No.F.1(17)-Law/Estt-1/2009(S)/1704, dated.08.03.2018.
17. The submitted tenders will be opened on 21.08.2018 and tenderer to remain present on 21.08.2018 at 4.30 p.m. with respective vehicle.


(Smt. Sankari Das)
Judge
Family Court
Udaipur, Gomati Dist. Tripura

Copy to :

- ✓ 1) The System Officer, office of the District & Sessions Judge's Court, Gomati District, Udaipur, Tripura is directed to upload the same on the tender link of official website of District & Sessions Judge's Court, Gomati District, Udaipur, Tripura.
- 2) Notice Board of this office.
- 3) Office copy.


Judge
Family Court
Udaipur, Gomati Dist. Tripura